

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 309 of 2013

Dated : 14th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Hubli Electricity Supply Company Ltd. ...Appellant(s)

Versus

Parrys Sugar Industries Ltd ...Respondent(s)

Counsel for the Appellant(s): Ms. Sumana Naganand

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for the Appellant. She is directed to file the written notes as well as the compilation of judgments on or before 07.11.2014 after serving copy on the other side.

Post the matter for hearing on 07.11.2014 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson